

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

- Subject:**
1. Joint representation of Jamadars/Ushers posted/attached with the Officers of the Registry for grant of monthly honorarium of Rs. 4000/-
 2. Joint representation of Jamadars(Usher) who are in pool for granting them monthly honorarium of Rs. 4000/-
 3. Application of Shri Farooq Ahmad Paul, Usher, High Court Wing, Srinagar for inclusion of his name for the monthly honorarium of Rs. 4000/-

O R D E R

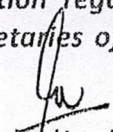
No. 1533 of 2024/RG/NG-343-(I) Dated: 15-10-2024

Consequent upon the approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Finance Committee and in supersession of all previous orders, sanction is hereby accorded to the grant of monthly honorarium @ Rs. 4,000/- with periodical increase of 10% after every five years in favour of the following officials, for the days for which they have actually performed the said duties on proportionate basis:

- i. Officials posted on protocol duties at Airports, Railway Stations as also officials posted at Katra and performing protocol duties;
- ii. Officers or officials who are performing full time medical protocol duties at High Court Wing Jammu/Srinagar;
- iii. One Usher or Orderly working as Cook at the residence of the Hon'ble Chief Justice/Hon'ble Judges, who actually perform the duties as such;
- iv. One Jamadar (Usher) deputed with Hon'ble the Chief Justice/Judges in the Court.

Note: Before releasing the additional monetary benefit in favour of the officials at (iii) and (iv) above, the concerned Registrar Judicial/Director Finance shall ascertain the information regarding actual days, the officials has worked, from the Secretaries of Hon'ble the Chief Justice/Hon'ble Judges.

By order.


14.10.24
(Shahzad Azeem)
Registrar General

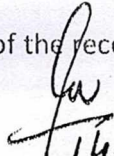
No: 45746-80 of 2024/RG/NG Dated: 15-10-2024

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar
2. Secretary to Hon'ble Mr./Ms. Justice _____
....for information of His/Her Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Director, J&K Judicial Academy, Moominabad Batamaloo, Srinagar
5. Registrar Judicial, High Court Wing, Jammu/Srinagar
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar

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15/10/2024
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7. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
8. Principal District and Sessions Judge, Reasi.
9. Registrar (Adm.)/Recruitment, High Court Main Wing, Srinagar
10. Joint Registrar Judicial (Protocol), High Court Wing, Jammu/Srinagar
11. Sub-Judge, Katra.
12. Director Finance, High Court Main Wing, Srinagar
....for information and necessary action
13. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for
uploading the same on the official website of the High Court.
14. Assistant Registrar Accounts, High Court Main Wing, Srinagar.
15. Accounts Officer, High Court Wing, Jammu/Srinagar
....for information and necessary action.
16. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
17. Order Book


14.10.24.
Registrar General

Handwritten notes and stamps at the bottom right corner, including a date stamp that appears to be 14/10/24.